NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 05.04.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2145 of 2024 in Comp. App. (AT) No of 2024	Rajan Shivnath Puri Vs. Crimplon Yarns Pvt. Ltd. & Ors.	Reshanto Shah
2.	I.A. No. 2172 of 2024 in Comp. App. (AT) (Ins) No of 2024	Partha Sarathy Sarkar Vs. Gurumukh Mansharamani	Vijay Kurle
3.	I.A. No. 2173 of 2024 in Comp. App. (AT) (Ins) No of 2024	Prakash K. Pandya, Liquidator Varun Corporation Ltd. Vs. National Company Law Tribunal, Mumbai Bench, Through its Registrar & Anr.	Prakash K. Pandya
4.	I.A. No. 2175 of 2024 in Comp. App. (AT) (Ins) No of 2024	Deepak Kumar Agarwal Erstwhile RP of Chuo Senko Advertising India Pvt. Ltd. Vs. Sixth Sense Inc Through Partner Mr. Manish Modi & Anr.	Aryan Sinha
5.	I.A. No. 2177 of 2024 in Comp. App. (AT) (Ins) No of 2024	Privy Realty Ventures LLP Vs. RP Indirapuram Pvt. Ltd.	Anurag Bhatt
6.	I.A. No. 2178 of 2024 in Comp. App. (AT) (Ins) No of 2024	Geetika Khandal Vs. Chaya Gupta, RP JSM Devcons Pvt. Ltd.	Kumar Deepraj
7.	I.A. No. 2179 of 2024 in Comp. App. (AT) (Ins) No of 2024	LFS Services Pvt. Ltd. Vs. Narendra Kr. Sharma RP, Indirapuram Pvt. Ltd.	Anurag Bhatt

8.	I.A. No. 2180 of 2024 in Comp. App. (AT) (Ins) No of 2024	Deepak Mangla Vs. DCB Bank Ltd. & Anr.	Mrinal Harsh Vardhan
9.	I.A. No. 2181 of 2024 in Comp. App. (AT) (Ins) No of 2024	Greater Noida Industrial Development Authority Through its Manager (Industry) Vs. Ashok Kumar Gupta (RP for the Corporate Debtor namely Delhi Control Devices Pvt. Ltd.).	Pankaj Pandey
10.	I.A. No. 2190 of 2024 in Comp. App. (AT) (Ins) No of 2024	Vineet Gupta Vs. Sanjay Kumar Singh & Ors.	Ashish Chauhan
11.	I.A. No. 2191 of 2024 in Comp. App. (AT) (Ins) No of 2024	Sanjay Sharma, Partner of MA Jagadamba Enterprises Vs. Super Iron Foundry Pvt. Ltd.	Arani Guha
12.	I.A. No. 2195 of 2024 in Comp. App. (AT) (Ins) No of 2024	Jatin Rajnikant Mehta Vs. State Bank of India (Through Anuj Bajpai, RP)	Naman Tandon
13.	I.A. No. 2196 of 2024 in Comp. App. (AT) (Ins) No of 2024	Kushwaha Construction Company Vs. LQI Infra Ltd. (Formerly known as LINKQUEST QUIPPO INFRA LLP)	Shashwat Parihar
14.	I.A. No. 2241 of 2024 in Comp. App. (AT) (Ins) No of 2024	WG. CDR. (Retd.) Jagannath Bhandari Vs. Gardenia India Ltd.	Avneesh Arputham
15.	I.A. No. 2297 of 2024 in Comp. App. (AT) (Ins) No of 2024	Privy Realty Ventures LLP Vs. RP Indirapuram Pvt. Ltd.	Anurag Bhatt
16.	I.A. No. 2298 of 2024 in Comp. App. (AT) (Ins) No of 2024	Shailesh Gupta & Ors. Vs. Puri Construction Pvt. Ltd.	Gaurav Gupta

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